

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.826 of 1995

DATE OF JUDGEMENT: - 7th October, 1996

BETWEEN:

1. V.H.Joshi,
2. S.Satyanarayana,
3. S.V.Subrahmanyam,
4. Ch.Venkaiah,
5. C.R.Powles,
6. S.Suryanarayana,
7. M.Appa Rao,
8. M.Polaiah,
9. D.Samba Murthy,
10. KDP Rao,
11. I.Ramakrishna,
12. V.A.Rama Rao,
13. G.Devender

.. Applicants

and

1. The Secretary, Railway Board,  
Rail Bhavan, New Delhi,
2. The Chief Personnel Officer,  
South Central Railway,  
Secunderabad,
3. The Divisional Railway Manager,  
S.C.Railway, Vijayawada,
4. The Divisional Railway Manager,  
S.C.Railway, Secunderabad BG Divn,  
Secunderabad,
5. The Divisional Railway Manager,  
S.C.Railway, MG Divn,  
Secunderabad.

.. Respondents

COUNSEL FOR THE APPLICANT: SHRI G.V.SUBBA RAO

COUNSEL FOR THE RESPONDENTS: SHRI V.RAJESWARARAO, Adl.CGSC

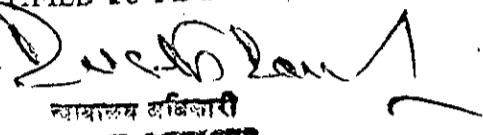
CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)



4. In view of the above submission, the O.A. is dismissed as withdrawn with the liberty to the applicants to pursue the matter departmentally. No costs.

प्रमाणित प्रति  
CERTIFIED TO BE TRUE COPY

  
न्यायालय अधिकारी  
COURT OFFICER  
कौट अधिकारी अधिकारी  
Central Administrative Tribunal  
हैदराबाद न्यायालय  
HYDERABAD BENCH